

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P No.2425 of 2020

Sanjay Kumar Prajapati @ Suraj @ Sanjay Prajapati

... .. Petitioner

Versus

The State of Jharkdhand & Anr. Opposite Party

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Anil Kumar Sinha, Adv

For the State :Ms. Niki Sinha, Adv.

For the O.P.No.2 : Mr. Ramesh Kumar, Adv.

Through:- Video Conferencing

10/26.03.2021 Heard learned counsel for the parties through
V.C.

2. Mr. Ramesh Kumar submits that he has filed the
Vakalatnama on behalf of the O.P.No.2 on 25.03.2021 and
seeks three weeks' time to file reply.

3. Put up this case on 30.04.2021.

4. Till then interim order dated 29.01.2021 shall
continue.

(Deepak Roshan, J.)

Fahim/-